NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 15.07.2022 (FRIDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearltree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	

For Hearing

For Heari	ng			
3.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
4.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra- RP
5.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3
6.	Comp. App. (AT) (Ins) No. 234 of 2020	Lupin Dealers Pvt. Ltd. Vs. Ashish Vincom Pvt. Ltd.	Ankur S Kulkarni	Soumya Dutta
7.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	Arshik Anand-R3

8.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	Aditya Vashisht-R1
9.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
10.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
11.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
12.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
13.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
14.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
15.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
16.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
17.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
18.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan

19.	Contempt Case	Anant Kumar Singh	Saurabh Kalia	Yogesh Sharma-
	(AT) No. 11 of	Vs.		Contemnors 1 to 3
	2021 in Comp.	Prithvi Raj kasana		
	App. (AT) (Ins)			
	No. 211 of 2019			
	& I.A. No. 451 of			
	2022	With		
20.	Contempt Case	Saurabh Sitesh & Anr.	Anuj Tiwari	Yogesh Sharma-
	(AT) No. 12 of	Vs.		Contemnors 1 to 3
	2021 in Comp.	Prithvi Raj kasana		
	App. (AT) (Ins)			
	No. 211 of 2019	With		
21.	Contempt Case	Jatin Bachani & Ors.	Malak Bhatt	Yogesh Sharma-
	(AT) No. 14 of	Vs.		Contemnors 1 to 3
	2021 in Comp.	Morpheus Developers Pvt. Ltd. & Ors.		
	App. (AT) (Ins)			
	No. 211 of 2019			

Copy to: -

By order of Hon'ble Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in
 Registrar